## 61 Written Answers

proposes to import machinery and equipment involving the latest technology of cancer detection and also avail of the services of eminent experts. The company has recently approached the Ministry of Industry once again suggesting certain modifications in their Programme.' No precise details are available as to when these services are likely to be commissioned.

## Internal Railway in Kashmir Valley

1025. SHRI GHULAM RASOOL KAR: Will the Minister of TRANS-PORT be pleased to state:

(a) whether it is a fact that a survery for internal railways was conducted years ago in the Kashmir valley; and

(b) if so, what are the details thereof and by when work for its construction is likely to be started?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

traffic-cum-engineering (b) The survey for an electrified railway line connecting Gazi Gund and Baramulla via Srinagar was carried out in the year 1973 at the cost and request of the State Government of Jammu and Kashmir. The length of the line surveyed was 122.35 Kms. At 1973 price level the c°st was estimated to be Rs. 81 crore if constructed as MG, and Rs. 89 crores if constructed as BG. The project was not found to be financially viable, the return being negative. At current prices, the cost of the Project would be several times more. There is no proposal at present for taking up this work due to constraint of resources.

## केन्द्रीय पूनानी चिकित्सा प्रनुसंधान परिषद् ठे विरुद्ध शिकायतें

1026. श्री सत्य प्रकाश मालवीय : क्या स्वास्थ्य झौर परिवार कल्याण मंत्री यह बनाने की कृपां करेंगे कि :

(क) क्या सरकार को स्वास्थ्य और परिवार कल्याण मंत्रालय के अक्षीन कार्य to Questions

(ख) यदि हां, तो इन शिकायतों का व्यौरा क्या है: ग्रौर

व्यौरांक्या है; क्रौर (ग) इन शिकायलों पर अब तक क्या कार्यबाही की गई है?

परिवार कल्याण विभाग में उर्श्यते (श्री एसः कण कुमार) : (तः) और (ख) जी, हों। केन्द्रीय यूनानी चिकिस्सा अनुसंधान परिषद् के निदेशक के विरुद्ध शिकायतें मिली हैं जिनमें अधिकारों के दुरुपयोग नियुक्ति आदि के मामलों में अनियमितताओं का आरोप लगाया गया है।

(ग) इन शिकायतों की जांच की जा रही है।
Circulation of fake drugs

## 1027. SHRI KALPNATH RAI: SHRIMATI SUDHA VIJAY

Will the Minister of HEALTH AND FAMILY WELFARE be pleased: to state;

JOSHI;

(a) whether Government are aware of the reports about the circulation of several fake drugs; and

(b) if so, what steps have been taken by Government in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-FARE (SHRI S. KRISHNA KUMAR): (a) Under the provisions of the Drugs and Cosmetics Act and Rules made thereunder, control over the manufacture and sale of drugs is exercised by the State Drug Control Authorities. Action to detect the production and distribution of spurious (fake) and adulterated drugs has therefore mainly to be taken by them. If a case of manufacture or sale of spurious (fake) is detected the State Drug Authorities take action to seize the spurious drugs and launch prosecution against the involved persons.

(b) To tack the problem of substandard drugs, the Governments of up a Task Force which recommended that:

(1) every drug manufacturing unit should have minimum testing facilities.